

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 28.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Capricorn Foods Product India Ltd

MAIN PETITION NUMBER : IBA/386/2020

(IA/MA) APPLICATION NUMBERS

IA/851(CHE)/2021

**ORDER**

The Applicant is represented by the Ld. Counsel Mr. T.Ravichandran and the Respondent is represented by the Ld. Counsel Mr. Abishek Anand through video conferencing mode.

List the matter on 12.01.2023 for further hearing.

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(SAMEER KAKAR)  
MEMBER (TECHNICAL)

MS

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(JUSTICE RAMALINGAM SUDHAKAR)  
PRESIDENT